

FORMA

Public Announcement

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF JAINS & ALLIANCE PALMS VENTURE PRIVATE LIMITED

RELEVANT PARTICULARS

1. Name of Corporate Debtor	JAINS & ALLIANCE PALMS VENTURE PRIVATE LIMITED
2. Date of Incorporation of Corporate Debtor	16 th March 2007
3. Authority Under Which Corporate Debtor is Incorporated / Registered	Registrar of Companies Bangalore
4. Corporate Identity No./Limited Liability Identification No. of corporate Debtor	U45200KA2007PTC042154
5. Address of the Registered Office/and Principal Office (if any) of Corporate Debtor	Site No. 286 & 287, Sidhosakote, Surajkahalli, Haregadde Post, Anekal, Bangalore 562106
6. Insolvency commencement date in respect of Corporate Debtor	By National Company Law Tribunal, Bengaluru Bench order dated 30 th November 2021 in Corporate Petition No. C.P.(IB)-08/88/2021. The order published on NCLT website 01st December 2021
7. Estimated date of closure of insolvency resolution process	29 th May 2022 i.e., 180 days from date of CIRP
8. Name and registration number of the insolvency professional acting as interim resolution professional	Name:Kanehal Chandrasekar Reg No:IBBI/PA-002/P-IN006422/018-2019/11964
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: No.6, Shree, 9th Cross, Bhuvaneshwari Nagar, Hebal Kempapura, H.A. Farm Post, Bengaluru - 560024 Email:kanehal.chandru@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution Professional	Address: No.6, Shree, 9th Cross, Bhuvaneshwari Nagar, Hebal Kempapura, H.A. Farm Post, Bengaluru - 560024 Email:kanehal.chandru@gmail.com
11. Last date for submission of claims	15 th December 2021 i.e., 14 days from the date of the intimation of the order to the Interim Resolution Professional
12. Classes of creditors, if any, under class (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N.A.
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N.A.
14. (a) Relevant Forms and (b) Details of authorized representatives are available	Web Link:https://ibbi.gov.in/downloadform.html Physical Address: Not applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the JAINS & ALLIANCE PALMS VENTURE PRIVATE LIMITED on 30th November 2021.

The creditors of JAINS & ALLIANCE PALMS VENTURE PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 15th December 2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit their claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class (specify class) in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 03rd December 2021 Kanehal Chandrasekar
Place: Bengaluru Regd and signed in Interim Resolution Professional.

AXIS BANK LIMITED

(CIN: L65110GJ1993PLC020769)

Structured Assets Group, Corporate Office, Axis House, 7th Floor, C-2, Wadia International Centre, Pandurang Budhkar Marg, Worli, Mumbai - 400 025. Phone: (M) 97997 98789 / 9820146166/022-24255728 www.axisbank.com

PUBLIC NOTICE FOR SALE/E-AUCTION

(As per Appendix IV-A read with Rule 8(6) of the Security Interest (Enforcement) Rules, 2002)

Whereas the Authorised Officer of Axis Bank Limited (hereinafter referred to as "the Bank"), under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 ("Securitisation Act, 2002") and in exercise of powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 ("SARFAESI Rules") issued demand notice dated 11.06.2019 calling upon the Mortgagor(s) / Guarantor(s) to repay the amount mentioned in the said notice along with interest at contractual rate and incidental expenses, costs, charges, etc. incurred to be incurred till the date of payment of entire amount, within 60 days from the date of the said notice. However, as the Mortgagor(s) / Guarantor(s) having failed to repay the amount, the Bank has taken physical possession of the secured property/ asset mentioned herein below under Section 13(4) of the Securitisation Act, 2002 i.e. under SARFAESI Rules, which are proposed to be sold by way of E-Auction on "As is Where is", "As is What is" and "Whatever There is" basis.

Pursuant to the physical possession taken by the Authorised Officer, ONLINE BIDS are hereby invited by the undersigned for purchase of the below mentioned property/ asset, securing for the Term Loan Facility of Rs.150 Crore granted to:

1. Name of Borrower: Lotus Shopping Centres Private Limited

2. Guarantors: Lotus Three Development Ltd., Mauritius and G-Corp Lotus Mall Private Limited

3. Mortgagor: G-Corp Lotus Mall Private Limited

Estimated Amount: Rs.190.30,58,067.00/- (Rupees One Hundred Ninety Crore Thirty Lakh Fifty-Eight Thousand Sixty-Seven) as on May 31, 2019 together with further interest thereon and incidental expenses, costs, charges, etc.

Reserve Price: Rs. 91,13,00,000/-

Earnest Money Deposit (EMD) - 10% of Reserve Price: Rs. 9,11,30,000/-

Bid Increment Amount: Rs. 10,00,000/-

DESCRIPTION OF SECURED PROPERTY/ ASSET:

1. All that piece and parcel of land being a portion of undeveloped Industrial Converted Survey No. 15/2 of Kenchanahalli Village, MO No. BDS in ALN SR 3675, Kengeri Hobli, Bangalore South, thereof an extent of 2 Acres, located adjacent to Farm House of 23 square RCC Redwood flooring, Poultry Farm of 38 Square AC sheet, Cattle Shed of 3 Square AC Sheet, Shops of 3 Square RCC Redwood flooring, worker shed of 4 Square AC Sheet and Pump House of 1 1/2 Square AC Sheet and having electric installation and bounded on the:

East by: Sy. No. 15/1 **West by:** Sy. No. 17

North by: Bangalore Mysore Road **South by:** Sy. No. 16 and part of Sy. No. 15/2

2. All that piece and parcel of land being a portion of undeveloped Commercially Converted Survey No. 15/2 of Kenchanahalli Village, vide order no. ALN SR (S) 27/2001-02, Kengeri Hobli, Bangalore South, thereof an extent of 3 Acres 16 Gunas, together with two wells, pumpset and 2 Square RCC pump house and 15 squares AC sheet cow shed and having electric installation and bounded on the:

East by: Sy. No. 15/1 **West by:** Sy. No. 16

North by: Bangalore Mysore Road **South by:** Vrishabhatalli Valley

3. All that piece and parcel of land being a portion of Survey No. 16 of Kenchanahalli Village, Kengeri Hobli, Bangalore South, of extent of 6.6 Gunas (1/8th share in the extent of 1 Acre 13 Gunas) converted for Industrial use vide order no. ALN (S) SR (K): 125/07-08, dated 06.01.2009 passed by the Special Deputy Commissioner, Bangalore and bounded as follows:

East by: Property of Thimmegowda **West by:** Property of G-Corp Lotus Mall Pvt Ltd

North by: Property of G-Corp Lotus Mall Pvt Ltd **South by:** Remaining portion of Sy. No. 16 belonging to Vendors

4. All that piece and parcel of land being a portion of Survey No. 16 of Kenchanahalli Village, Kengeri Hobli, Bangalore South, of extent of 1 Acre 6.4 Gunas converted for Industrial use vide order no. ALN (S) SR (K): 125/07-08 dated 06.01.2009 passed by the Special Deputy Commissioner, Bangalore and bounded as follows:

East by: Property of Thimmegowda **West by:** Property of Chikkanna

North by: Property of Thimmegowda **South by:** Remaining portion of Sy. No. 16 belonging to Sri Hanumanth and Smt. Narasamma

The bids shall be submitted online through website https://axisbank.auctiontender.net as per schedule given below.

22nd December, 2021

Last date for submission of ONLINE BIDS

Payment of EMD

By way of Demand Draft/ Pay Order in favour of **Axis Bank Limited**, payable at Mumbai/ Bangalore, to be submitted on or before **22nd December, 2021** at either of the following address:

Mumbai - Mr. Sandeep Agrawal/Vinay Tibrewal, Authorised Officer(s) at Axis Bank Limited, Structured Assets Group, "Axis House", 7th Floor, C-2, Wadia International Centre, Pandurang Budhkar Marg, Worli, Mumbai - 400 025, Maharashtra, Tel: 97997 98789/9820146168.

Bangalore - Mr. G Suresh Chandra, Axis Bank Limited, Corporate Banking Branch, Level 3, Nitesh Timesquare, No. 8, M. 4 Road, Bengaluru - 560 001, Tel: 9673283564

OR

Through RTGS/ NEFT to **Account No. 1541010633007**, Axis Bank Limited, Corporate Banking Branch, Bangalore (IFSC CODE: UTIB0001541).

Date and time of e-auction

Subject to the auto-extension of five minutes each in the event of bids placed in the last five minutes.

Terms and Conditions

1. The secured property/ asset will be sold by E-Auction through Bank's approved service provider i.e. e-Procurement Technologies Ltd. (Auction Buyer) who is assisting the Authorised Officer in conducting the online auction.

2. Sale is strictly subject to the terms & conditions incorporated in this notice, and the terms & conditions stated in the prescribed Tender Document. Interested Parties/ Bidders may refer to the website of service provider https://axisbank.auctiontender.net to obtain said Tender Document/ Bid Form and the details of the secured property/ asset put up for e-auction.

3. Inspection of the property can be undertaken on 15th December, 2021 between 11:00 a.m. to 5:00 p.m. with prior appointment.

4. The interested parties shall be permitted to participate and bid in the e-auction only if EMD amount has been received by the Bank along with the documents as prescribed in the Tender Document/ Bid Form.

5. The Authorised Officer reserves the right to accept or reject any or all the offers/bids or adjourn, postpone or cancel the e-auction without any prior notice.

6. The Successful Bidder shall deposit 25% of the amount of sale consideration, after adjusting the EMD already paid, immediately i.e. on the same day or not later than next working day, failing which the EMD shall be forfeited without any prior notice. The balance 75% of the sale consideration is payable within fifteen days or such extended period (as may be agreed upon in writing between the Successful Bidder(s) and the Bank, in any case not exceeding three months) from the date of confirmation of sale by the Authorised Officer. In case of failure to deposit the balance amount within the prescribed period mentioned above, same shall be dealt in accordance with the terms of the tender document.

7. To the best knowledge of the Authorised Officer, there are no encumbrances on the above secured property/ asset put for sale. However, any Statutory and other dues payable and due on the property shall have to be borne by the Purchaser. The person(s) interested shall make his/their own independent enquiries as to the title of the property and all dues/claims/ encumbrance against the property.

8. The successful bidder should deduct TDS @ 1% on the total sale consideration and deposit the same with the Income Tax authority in the name of the Property owner and submit the details thereof to the bank.

9. The successful bidder should bear the charges/fees payable for conveyance such as Stamp Duty, Registration Fees, incidental expenses etc. as applicable under law.

10. Sale Certificate under SARFAESI Act shall be executed in favour of the successful purchaser only after the payment of the entire bid amount and other charges, if any.

For any further clarification/ information, interested parties may contact the Authorised Officer(s), **Mr. Sandeep Agrawal/ Mr. Vinay Tibrewal on 97997 98789/9820146168.**

Date : 1st December, 2021
Place : Bengaluru

Sd/-
Authorised Officer,
Axis Bank Ltd.

“IMPORTANT”

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EQUITAS SMALL FINANCE BANK (FORMERLY KNOWN AS EQUITAS FINANCE LTD)			
Registered Office: No.769, Spencer Plaza, 4th Floor, Phase-II, Anna Salai, Chennai, TN - 600 002 Ph: 044-29995000, 044-29995050			
DEMAND NOTICE			
NOTICE UNDER SECTION 13 (2) OF THE SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002			
NOTICE is hereby given that the following borrower/s have availed loan from Equitas Housing Finance Limited (EHFL) / Equitas Finance Limited (EFL) / Equitas Small Finance Bank Ltd. In the meantime, M/s Equitas Housing Finance Limited, has amalgamated with Equitas Finance Limited, as per the Scheme of Amalgamation sanctioned by the Hon'ble High Court of Judicature, at Madras, in CP Nos.119/121 of 2016 vide order dated 06-06-2016. By virtue of the said amalgamation, all the rights and liabilities of Equitas Housing Finance Limited stands vested in Equitas Finance Limited. This is to further inform you that under the certificate issued by the Registrar of Companies, Chennai, the name of M/s Equitas Finance Limited, was changed to M/s Equitas Small Finance Bank Limited, and the Reserve Bank of India had issued a license dated 30-06-2016 to Equitas Small Finance Bank Limited to carry on the business of banking. The said borrower/s had/have failed to pay Equated Monthly Installments (EMIs) of their loan on account of which their loan account has been classified as Non-Performing Asset as per the guidelines issued by Reserve Bank of India. The borrower/s have provided security of the immovable properties, the details of which are described herein below. The details of the loan and the amounts outstanding and payable by the borrower/s ESFB as on date are also indicated herein below. The borrower/s as well as the public in general are hereby informed that the undersigned being the Authorized Officer of ESFB, the secured creditor has initiated action under the provisions of the Securitisation and Reconstruction of Financial Assets and enforcement of Security Interest Act, 2002 (the SARFAESI Act), if the following borrower/s fail to repay the outstanding dues indicated against their names within 60 (Sixty) days of this notice, the undersigned will exercise any one or more of the powers conferred on the Secured Creditor under sub-section (4) of Section 13 of the SARFAESI Act, including power to take possession of the properties and sell the same. The public in general is advised not to deal with properties described herein below.			
S.No	Name of the Borrower(s) / Guarantor(s) (NAME OF THE BRANCH)	Demand Notice Date and Amount	Description of Secured Asset (Immovable Property)
1	Branch : Her Layout L.No:SEHRLYT0176098 Borrower: Mr. Kusuma Co - Borrower: Mr. Anand	25-10-2021 & Rs.6,85,624/-	All the Piece and parcel of Immovable Property Bearing Sy No.51, Khattha No.51-3-81, Situated at 6th Block, 10th C Main, Rajajinagar, North by : Site No.52, South by : 3H Passage East by : S.Siddagowda's Property, West by : Site No.102, Measurement : East to West 20ft and North to South 12 ft, Total Extent 240 Sq.ft. Situated at Within the Sub-Registration District of RJM-1-02710-2004-05 and Registration District of Bangalore.
2	Branch : K.R.Puram L.No:SEMNSRD00133860 Borrower: Mrs. Sunanda Co - Borrower: Mr. Arun Kumar Mr. Raghu	09-10-2021 & Rs.8,00,954/-	All the piece and parcel of immovable property bearing Old Khattha No.19/131, Old House List No.19 & 131, New CMc Khattha No.581, Situated at Manalavagu, Krishnarajapura Hobli, Bangalore. Measuring from East-West 29ft and North-south 30ft total extent is 870sq.ft. North by : Private Property, South by : Road, East by : Property of Anjanappa Swamy Temple, West by : Private property, Measuring old Khattha No.19/131, Old House list no.19 & 131, New CMc Khattha No.581, Measuring from east-west 29ft and north-south 30ft total extent is 870sqft. Situated within the sub-registration district of K.R.Puram and Registration District of Bangalore.
3	Branch : Prema L.No:SEPEEVQ0200206 Borrower: Mrs. Reshma Taj Co - Borrower: Mr. Ameer Jan	25-10-2021 & Rs.1,15,471/-	All the Piece and parcel of the immovable Property bearing Purasabhe Khaneshumari Khattha no.38/2, PID No.38-22-400/-, Situated at Channarayana layout, Madidale Road, 3rd Division Ward No.9, Vijayapura Town, Devanahalli Taluk, Bangalore rural Dist. North by : Property belongs to Ramesh, South by : Property belongs to Anjanappa, East by : Property belongs to Purasabhe Road, West by : Property belongs to Munyappa, Measurement : East to West 30ft (3144m), North to South 40 ft (12.192 M)Total extent of 1200 Sq.ft (111.483 Sq.M) Situated at Within the Sub-Registration District of Devanahalli and Registration District of Bangalore Rural.
4	Branch : Tumkur L.No:SETMKUR0140169 Borrower: Gangamathi Co - Borrower: Thimmachar, T.R	30-10-2021 & Rs.4,71,400/-	All that piece and parcel of the immovable Schedule Property Khattha No. 195, Assessment Register No. 18/B, Situated at Thondage Road, Hebburli Hobli, Tumkur Taluk, Measuring east to West 30 feet, North to south 60 feet, Total extent 1800 sq.ft. North by : Government Road, South by : Property of Renukappa, East by : Property of Lakshmananahar, West by : Property of Veeranna, Measurement : Measuring east to West 30 feet, north to south 60 feet, Total extent 1800 sq.ft. Situated at within the Sub-Registration District of TUMKUR and Registration District of TUMKUR.
5	Branch : Yelahanka L.No:SEYHLNK0167594 Borrower: Mr. Gajaganadhara Co - Borrower: Mrs. Mahalakshmi	25-10-2021 & Rs.4,31,201/-	All that Piece and parcel of the immovable Property bearing Assessment register & Property No.251, Khaneshumari Khattha SI.No.145/A, situated at Kruburarahalli Village, Kodigehalli Village, Panchayathi, Kasaba Hobli, Doddaballapura Taluk, Bangalore Rural, North by : House of Chikannappa, South by : Road, East by : Property of Anjanappa, West by : Your own Property, Measurement : Measuring East to West 29 ft, North to South 24 ft, Total extent of 696 Sq.ft. Situated at Within the Sub-Registration District of Doddaballapura and Registration District of Bangalore Rural.
6	Branch : Yelahanka L.No:SEYHLNK0272962 Borrower: Mrs. Bhadradevi Venkatesh Co - Borrower: Mr. Lingannaiah	09-10-2021 & Rs.10,16,625/-	All that piece and parcel of the immovable property bearing khattha no.347, Assessment no.163/1, Herohalli, Village, Yeshwanthnagar Hobli, Bangalore Rural Taluk, North by : Property of Ramesh, South by : Property of Ramesh, West by : Remaining Property, Measurement : East to West 8ft, North to South 40ft, Total Extent of 3200 Sq.ft. Situated within the sub-registration district of Bangalore North Taluk and Registration District of Bangalore.
7	Branch : Yelahanka L.No:SEYHLNK0126276 Borrower: Sabir Jena Co - Borrower: Parashita Begam	30-10-2021 & Rs.7,41,048/-	All that piece and parcel of the immovable property bearing Khattha No.CMC No/House No/Municipal List NO/ Assessment NO 2748/2518, Khaneshumari No/House list No/ Property No/ Khattha Assessment NO/ Khattha SI. No. 2748/2518, situated in Shidlaghatta Town, Measuring East to West 30 ft, North to South 28 ft total extent of 840 sq. ft. Situated at within the Sub-Registration District of Shidlaghatta and Registration District of Bangalore. Together with all building and shops attached to the earth or permanently fastened to anything attached to earth, both present and future and all easements/maanoor rights annexed thereto.
8	Branch : Bellary L.No:SEBRLRY0236271 Borrower: Mr. Mohammed Rafiq Co - Borrower: Mrs. Zubeda Mr. Mohammed Irfan Mrs. Shekai Bi Mr. Abdul Wahab	25-10-2021 & Rs.13,36,582/-	All the piece and parcel of the immovable Schedule the Property Bearing Assessment No.1052/11/02, House No.102, C15 Ward No.9, Block No.6, Situated at bellary Town, Mill Road, Bellary Taluk & District, Measuring East to West 18 Feet and North to South 35 Feet, Total Extent 630 Sq.Ft. Build up area 74 sq.ft. North by : Road, South by : Property of Kamal Sagar, Shehzadi, East by : Road, West by : Property of Zangaria, Measurement : Measuring East to West 18 Feet and North to South 35 Feet, Total Extent 630 Sq.Ft. Situated at Within the Sub-Registration District of Bellary and Registration District of Bellary.
9	Branch : Bellary L.No:SEBRLRY0226117 Borrower: Mr. Vessraja Co - Borrower: Mrs. Krishnaveni Mr. Sanyappa	25-10-2021 & Rs.7,64,750/-	All the Pieces and parcel of the immovable Schedule The Property Bearing T.S.No.227/28, Asst.no.9889, Plot no.42, Situated at, Ward no.07, Bajaji Nagar, Bellary Taluk and Dist. North by : Property of Saleem, South by : Road, East by : Property of Kamal Sagar, West by : Property of Kamal Sagar, Measurement : Measuring East to West 16 feet, North to South 26 feet, total measuring to an extent of, 416 sq. feet, in which total constructed area is 350 sq. feet. Situated at Within the Sub-Registration District of Bellary and Registration District of Bellary.
10	Branch : Bhadravathi L.No:SEBDRVT0296518 Borrower: JEW Co - Borrower: Vasantha	30-10-2021 & Rs.3,85,796/-	All the pieces and parcel of the immovable Schedule the Property Bearing GP No.152400102300120338, Property no. 664/547/50, Situated at Arabilshi Village & Arabilshi Grampanchayath, Bhadravathi Taluk, Shimoga Dist Bounded on East by : Road, South by : Road, North by : Road, East by : Road, West by : CN Road Measurement : Measuring East to West (9.144Mtrs) 30 sq.ft, North to South (15.24 Mtrs) 50 sq.ft total = 1500 Sq.ft. Build Up Area 1200 Sq.ft. Situated at Within the Sub-Registration District of Bhadravathi and Registration District of Bhadravathi.
11	Branch : Bhadravathi L.No:SEBDRVT0239160 Borrower: Mohammed Salman Co - Borrower: Shaiba Taj	30-10-2021 & Rs.3,26,497/-	All the piece and parcel of the immovable schedule the property bearing site no.222,kata no.222-222 situated at Ashraya colony (Jatpat Nagara),CMO Bhadravathi,bhadravathi taluk,shimoga dist. North by: site no.223, south by : site no.241, west by : site no.241, Measurement : east to west (30feet), north to south (20feet),Total=600feet. Situated at within the sub-registration district of bhadravathi and registration district of shimoga.
12	Branch : Bhadravathi L.No:SEBDRVT0221452 Borrower: Rakib Jan Co - Borrower: Munir Ahmad	30-10-2021 & Rs.3,32,058/-	The property bearing GP no.152400101300300987,pro.no.152400-01,Assessment No.657/928, situated at Subash Nagar, Braganatma grampanchayath,Kudligere Hobli,Bhadravathi taluk,Shimoga dist. Measuring east to west 4.572mtr (15feet),north to south 25.80mtr (85feet), Total = 1275sq feet,build up area 714 sq feet. Bounded on East by : Road, North by : Road, South by : Annar sab property, East by : B.R.Javali property, West by : Mohand musthak property, Measurement : east to west 4.572mtr(15feet),north to south 25.80mtr (85feet),Total=1275sq feet,build up Area 714sq. feet. Situated at within the sub-registration district of bhadravathi and registration district of shimoga.
13	Branch : Bhadravathi L.No:SEBDRVT0289947 Borrower: Vajeer Jan Co - Borrower: Shanavaj	31-10-2021 & Rs.2,60,277/-	All that piece and parcel of the Immovable Schedule The Property Bearing Khattha No.412,412, Property No.6-5-635-817, Situated at Ward No.6, Jalpannagar, Bhadravathi Taluk, Shivmoga Dist. North by : Road, South by : Site No.411 Property, East by : Road, West by : Private Property, Measurement : East to west 3.144mtrs (30feet),North to South 6.09mtrs (20feet), Total=600 Sqfeet,build up area 200 Sqfeet,build up area 200 Sqfeet, Situated at Within the Sub-Registration District of Bhadravathi and Registration District of Shivmoga. Together with all building and structures attached to the earth or permanently fastened to anything attached to earth, Both present and future and all easement/maanoor Rights annexed thereto.
14	Branch : Birur L.No:SEBIRUR0213218 Borrower: Mr. Basheer Co - Borrower: Mrs. Salma Banu	25-10-2021 & Rs.6,84,500/-	All the piece and parcel of the immovable Schedule The Property Bearing Khattha No.138/3, GP No.150900202700420726, situated at Tangali Village, & Gram Panchayath, Kadur Taluk, Chikmagalur Dist. North by : Dastagir Khan House, South by : Road, East by : Shalabhi House, Measurement : Measurement : Measuring East to West 20 Sq Feet, North to South 27 Sq feet, Total extent 540 sq feet, Situated at Within the Sub-Registration District of Kadur and Registration District of Chikmagalur.
15	Branch : Birur L.No:SEBIRUR0213398 Borrower: Usha Co - Borrower: DODDAMMA THIMMAIAH	30-10-2021 & Rs.6,63,547/-	All the piece and parcel of the immovable Schedule The Property Bearing Site No.209-274, Assessment No.657/928, situated at Subash Nagar, Braganatma Temple Opposite Kadur Town, Ward No.19, Kadur Taluk, ChikmagalurDist. North by : Site For Krishnamurthy, South by : Road, East by : Road, West by : Site For Krishnamurthy, Measurement : Measuring East to West 30 Sq feet, North to South 40 Sq feet, Total Extent 800 sq feet. Build up Area 640 Sq feet. Situated at within the Sub-Registration District of Kadur and Registration District of Chikmagalur.
16	Branch : Chalkiere L.No:SECALRG0256652 Borrower: Venkatesha M.S. Co - Borrower: DHANAMMA	30-10-2021 & Rs.3,01,408/-	All the piece and parcel of the immovable Schedule The Property Bearing Khattha No.332,G.P.No.151000101300500331, Situated at Mannekete Village, Taluku Hobli, mannekete Gram Panchayath Chalkiere Taluk,Chitradurga District, Measuring East to West 10.97mts) 36 Ft and North to South 7.01 (mts) 23 Ft, Total Extent (76.92 sq mts) 828 Sq Ft, Build up area 828 Sq Ft, North by : House of MS Ravichandra, South by : House of Dhodda Surya, East by : Remaining Vacant land of Same Site, West by : Public Road, Measurement : Measuring East to West 10.97 (mts) 36 Ft and North to South 7.01 (mts) 23 Ft, Total Extent (76.92 Sq Mts) 828 Sq Ft, Build up Area 828 Sq Ft, Situated at within the Sub-Registration District of Chalkiere and Registration District of Chitradurga.
17	Branch : Chalkiere L.No:SECALRG0195877 Borrower: Mrs. Pavithra Co - Borrower: Mr. Veeresh	25-10-2021 & Rs.2,69,579/-	All the piece and parcel of the immovable Schedule The Property Bearing Khattha no.195/168/136A, situated at Old Town, Chalkiere Town Municipality, Kasaba Hobli, Chalkiere taluk, Chitradurga Dist. North by : Obanyak Site, South by : Jinagar Thoppeswamy house, East by : 1st Party Hissa, West by : Municipal road, Measurement : Measuring East to West 13 feet, North to South 40 feet Total Extent 520 sq feet. Situated at Within the Sub-Registration District of Chalkiere and Registration District of Chitradurga.
18	Branch : Chitradurga L.No:SECTDRG0265232 Borrower: Mr. Saravanakumar M.P Co - Borrower: Mrs. Maragada	25-10-2021 & Rs.24,37,965/-	All the piece and parcel of the immovable Schedule The Property Bearing Khattha No.38, G.P.No.151000000700500408, Situated at Masikalatti Village, Maskal Gram Panchayath, Hiriyur Taluk, Chitradurga Dist. North by : Nagarajappa & Rathnappa House, South by : Road, East by : Road, West by : Road, Measurement : Measuring East to West 95 feet, North to South 60 feet, Total 5700 sq feet. Situated at Within the Sub-Registration District of hiriyur and Registration District of Chitradurga.
19	Branch : Chitradurga L.No:SECTDRG0219891 Borrower: S.N.SULMAN KUMAR Co - Borrower: ASHA Sarasawathi, T.	30-10-2021 & Rs.5,57,698/-	All the piece and parcel of the immovable Schedule The Property Bearing Khattha no.43, situated at Malenahalli Village, Iyanahalli Gram Panchayath, Chitradurga Taluk & 43, Dist. Measuring East to West 110 feet, North to South 60 feet, Total 6600 sq feet. Build up area 1500 sq feet, North by : Same khattha no remaining land, South by : Road, East by : Same khattha no remaining land, West by : Niganna vacant land, Measurement : Measuring East to West 110 feet, North to South 60 feet, Total 6600 sq feet. Build up area 1500 sq feet. Situated at within the Sub-Registration District of Chalkiere and Registration District of Chitradurga.
20	Branch : Chitradurga L.No:SECTDRG0174594 Borrower: Chikkanna Co - Borrower: Bhagalakshmi	31-10-2021 & Rs.4,99,662/-	All the piece and parcel of the immovable Schedule The Property Bearing Khattha no.195/168/136A, situated at Old Town, Chalkiere Town Municipality, Kasaba Hobli, Chalkiere taluk, Chitradurga Taluk & Dist. North by : Gangadhara house, South by : Road, East by : Shivannachar house, West by : Achira manjanna house, Measurement : Measuring East to West 10.5 feet, North to South 32 feet, Total 336 Sq feet, Situated at within the Sub-Registration District of Chitradurga and Registration District of Chitradurga. Together with all buildings and structures attached to the earth or permanently fastened to anything attached to earth, both present and future and all easements/maanoor rights annexed thereto.
21	Branch : Davangere L.No:SEDVNGR0217391 Borrower: Mrs. Renuka bi Co - Borrower: Mr. Nagaraj	25-10-2021 & Rs.6,24,924/-	All the Piece and parcel of the immovable Schedule The Property bearing GP No.151200202900120041, Pro no.64, Situated at Jammampura Village, Gudal Gram Panchayath, Angudoli Hobli,Davangere Taluk,Davangere Dist. North by : Road, South by : Vacant Land and Road, East by : Gang Bai, West by : Surya Naika House, Measurement : East to West 6.40 mtrs (21 feet), North to South 15.24 Mtrs (50 feet), Total = 108 Sq.ft. Build up area 108 Sq.ft. Situated at Within the Sub-Registration District of Davangere and Registration District of Davangere.

22	Branch : Davangere L.No:SEDVNGR0233223 Borrower: IMRAN Co - Borrower: SHANSHAD BEGUM	30-10-2021 & Rs.5,02,102/-	All the Peace and Parcel of the immovable Schedule, The Property bearing site no.9, Door no.3128/9, Situated at ward no.3 Division Shiksha Nagara Biliel Colony,Davangere Taluk,Davangere Dist North by : Road, South by : Other, East by : Site no.10, West by : Site no.10, Measurement : East to West 12 feet, North to South 30 feet, Total=360 sq feet. Situated at within the Sub-Registration District of Davangere and Registration District of Davangere.
23	Branch : Shimoga L.No:SESIMGA0258372 Borrower: MEEENAKSHI D R Co - Borrower: HEMANTHKUMAR D B	30-10-2021 & Rs.4,62,046/-	All the piece and parcel of the immovable Schedule the Property Bearing Old Kata No.24/33, New Kata No.2432-3/2, Situated at Harje Badavane, Shimoga, Shimoga Taluk, Shimoga Dist. North by : Nagaraga DP Property, South by : Privit Shivshouh, East by : Devraj Property, West by : Municipal Road, Measurement : East to West (16.5 feet), North to South (75 feet), Total = 1237 sq feet, Built up Area 400 Sq feet. Situated at within the Sub-Registration District of Shimoga and Registration District of Shimoga.
24	Branch : Shimoga L.No:SESIMGA0240532 Borrower: Mrs. Ayscha Co - Borrower: Mr. Abdul Bashir	25-10-2021 & Rs.3,29,187/-	All the peace and parcel of the immovable Schedule The Property Bearing GP No.152400503200100051, Pro No.36, Situated at Ramnagara Village, Ramnagara Grama Panchayath, Hanarahalli Hobli, Shimoga Taluk, Shimoga Dist North by : V.P Road, South by : Fazulu Property, East by : Kurshidunnisa Property, West by : Indragiri Property, Measurement : East to West 9.144 Mtr (30 feet), North to South = 15.24 Mtr. Situated at Within the Sub-Registration District of SHIMOAGA and Registration District of SHIMOAGA.
25	Branch : Shimoga L.No:SEHUBID0097550 Borrower: Mr. Manjunath Co - Borrower: Mrs. Asha	25-10-2021 & Rs.3,14,354/-	All the peace and parcel of the immovable Schedule The property Bearing from no.9, SI.no.382, P.no.145, Form no.11A, SI.no.122, Asses.no.382, H.no.145, situated at Holekottur Village, Holekottur Grama Panchayath, Holekottur Hobli, Bhadravathi Taluk, Shimoga Dist. Measuring East to West 35 feet, North to South 48 feet, Total Extent 1680 sq ft. Built up area 1680 sq feet. North by : Panchayath Chahal, South by : N.H.13 Road, East by : Kanchappa's Home, West by : Panchayath Chahal Measurement : Measuring East to West 35 feet, North to South 48 feet, Total Extent 1680 Sq ft. Build up Area 1680 sq feet. Situated at Within the Sub-Registration District of Bhadravathi and Registration District of Shimoga.
26	Branch : Tiglur L.No:SETIPTDR0159242 Borrower: Mr. Mallikarjuna Co - Borrower: Mrs. Leelavathi	25-10-2021 & Rs.3,15,549/-	Land Comparison in Property No 915, situated at Hanarahalli Village, Hanarahalli grama panchayath, Kasaba hobli, Arasikere taluk, Measuring east to west 15 ft, north to south 14 ft, Total extent 210 sq ft, North by : Joint Wall and House of Reddappa, South by : Joint Wall and House of Reddappa, East by : Site of own house, West by : 8 Feet Walkable Road Measurement : Measuring East to West 15 ft, north to south 14 ft, Total extent 210 sq ft, North by : Joint Wall and House of Reddappa, South by : Joint Wall and House of Reddappa, East by : Site of own house, West by : 8 Feet Walkable Road Measurement : Measuring East to West 15 ft, north to south 14 ft, Total extent 210 sq ft, Land Comparison in Property No 918, situated at Hanarahalli Village, Hanarahalli grama panchayath, Kasaba hobli, Arasikere taluk, Measuring east to west 18 ft, north to south 14 ft, Total extent 259 sq ft, North by : Hittalu of Doddappa, South by : 6 Feet Gali place and property of Talavar Siddaiah, East by : Hittalu of Eranna, West by : Own House, Measurement : Measuring east to West 18 ft, north to south 14 ft, Total extent 259 sq ft, North by : Joint Wall and House of Reddappa, South by : Joint Wall and House of Reddappa, East by : Site of own house, West by : 8 Feet Walkable Road Measurement : Measuring East to West 15 ft, north to south 14 ft, Total extent 210 sq ft, Land Comparison in Property No 919, situated at Hanarahalli Village, Hanarahalli grama panchayath, Kasaba hobli, Arasikere taluk, Measuring east to west 30 ft, north to south 12 ft, Total extent 360 sq ft, North by : Road, South by : Joint Wall and Doddappa's Property, East by : Hittalu of Doddappa, West by : 8 Feet Walkable Road, Measurement : Measuring east to West 30 ft, north to south 12 ft, Total extent 360 sq ft. Situated at Within the Sub-Registration District of Arasikere and Registration District of Hassan.
27	Branch : Chikodi L.No:SECHKOD0240973 Borrower: Bhimappa Mahadev Pattannadar Co - Borrower: SUDHABRIMA PATTANNADAR	30-10-2021 & Rs.2,83,280/-	All the piece and parcel of the immovable Schedule Gram Panchayath, Nelsangur Village, Nelsangur Taluk, Belagavi District North by : Own Land, South by : Road, East by : Property of Ningappa Patil, West by : Property of Mallappa Pattannadar, Measurement : measuring East to West 63 Ft, North to South of 75 Ft, totally to an extent of 4725 Sq.ft. Situated at within the Sub-Registration District of RAICHUR and Registration Measurement District of BELGAUM.
28	Branch : Dhawad L.No:SEDAHRWD0260394 Borrower: MANJUNATH BAGEWADI Co - Borrower: GANGAVVA BAGEWADI JALAPPA BAGEWADI	30-10-2021 & Rs.10,08,616/-	Gram Panchayath No: 234 situated at Kumbarkaragola Village & Aravati Gram Panchayath, Dhawad Tal & Dist measuring East to West 37 Sq Ft and North to South 37 Sq Ft, total extent of 3828 Sq Ft, North by : Prabhakar Reddy, Govindappa Madival, South by : Govt Road East by : Property of Mallikarjun Kadari, West by : Property of Riyaz Tigadoli, Measurement : East to West 37 Sq Ft and North to South 38 Sq Ft totally to an extent of 3826 Sq Ft. Situated at within the Sub-Registration District of Dhawad and Registration District of Dhawad.
29	Branch : Dhawad L.No:SEHUBID011895 Borrower: Karanji Irappa Co - Borrower: Mallavakaranji GurupirappaKaranji Shankar Karanji	31-10-2021 & Rs.2,43,079/-	All the piece and parcel of the immovable schedule the property bearing V.P.C. No.17a, 17b, situated at Gummugalla Village, GummugallaGramPanchayath, nelsangur Taluk, Belagavi District North by : Road, East by : Yallappa Hadappa's Home, South by : Govt Road, East by : Mallappa Naragunda & Addunaga's Home, West by : SangappaHaveriyaYallappaHadappa's Property Measurement: Measuring total extent 3083 Sq ft., Built up Area 313.6 Sq ft., Situated at within the Sub-Registration District of Dhawad and Registration District of Dhawad. Together with all buildings and structures attached to the earth or permanently fastened to anything attached to earth, both present and future and all easements/maanoal rights annexed to the property.
30	Branch : Gadag L.No:SEBIGAD0263227 Borrower: Mrs. Imanbi Nadaf Co - Borrower: Mr. Mohammed Ali Nadar	09-10-2021 & Rs.8,91,744/-	All the piece and parcel of the immovable scheduled property bearing property no. 587, Situated at Neelagundi Village of Mudkanaga Taluk, Gadag Taluk, and Gadag Dist. North by : Property of Mudkanaga Nayakar, South by : Road, East by : Property of Shankappa Madar, West by : Property of Basayya Hirernal, Measurement : Measuring East to West 120 Feet, North to South 120 Feet, Measuring to extent of, 6240 Sq feet. Situated a within the sub-registration district of GADAG and Registration District of GADAG.
31	Branch : Hospet L.No:SEHOSHP02041449 Borrower: Shanulfa Co - Borrower: Avarakalu muskin	30-10-2021 & Rs.7,13,889/-	All the pieces and parcel of the immovable Schedule the property bearing assn no.377/B, Plot No.11282 situated at Hagarbommanahalli, Hagarbommanahalli taluk,Bellary Dist. North by : Guttur, south by : Road, East by : House of Sikandar, West by : House of Nazzer, Measrement : Measuring East to West 15feet, North to South 29feet to situated at within the sub-registration District of Hagarbommanahalli and Registration District of Bellary.
32	Branch : Hospet L.No:SEHSPET0256611 Borrower: Halteeb Rehman Co - Borrower: RUKSANA	30-10-2021 & Rs.7,03,928/-	All the piece and parcel of the immovable Schedule the property Bearing D.No.377/B, Asst.no.377/B, D.no.377/B,Pro.24-636-290, situated at West of K. Krishnaiah, Sub Road, East by : 24-2-636-290, West by : 24-2-636-294, Measurement : Measuring East to West 3.564491 mtrs (117.6 ft), North to South 10.686021 mtrs (35 ft), Total Measuring to an extent Situated at within the Sub-Registration District of Hospet and Registration District of Hospet.
33	Branch : Hubli L.No:SEIHBLD0309234 Borrower: Smita Kanagond Co - Borrower: KALLAPPA KANAGOND SUMITRA KANAGOND	30-10-2021 & Rs.11,32,323/-	All the piece and parcel of The Immoveable scheduled property bearing Municipal Ward No.28, PID No.28/151, Property No 107/A - 107/F, situated at, Gopankar, Hubli Taluk & Dhawad District North by : Road, South by : Property of Yallappa Kallappa, East by : Road, South by : Property of Mousavijayappa Hirewadi, West by : Shiror, Measurement : measuring East to West & North to South to totally to a extent of 278.10 Sq Mtrs (2992.35 Sq Ft) Situated at within the Sub-Registration District of HUBLI and registration District of DHAWAD.
34	Branch : Chamrajnagar L.No:SECHJR02021 Borrower: B.C. SHIVAKUMAR Co - Borrower: RATHNAMMA	30-10-2021 & Rs.5,86,663/-	All the peace and parcel of the immovable Schedule Property No-30-2-19-67 A, 10-30-2-19-67 B, situated at KHB Linn Road, Block 02, Ward No-30, Chamrajnagar nagarsabha, Chamrajnagar taluk and Dist. North by : Vacant site of Puttavaramma, South by : Govt road, East by : Vacant site of Basappa, West by : Gully, Measurement : Measuring East to West 7,014.41mtr (23 feet), North to South 8,534.17mtr (28 feet) Total Extent 59,829.532chmtr (644 sqft), Situated at within the Sub-Registration District of CHAMRAJNAGAR and Registration District of CHAMRAJNAGAR.
35	Branch : Channarayana L.No:SECHTN0275500 Borrower: Lalitha Co - Borrower: A. N. Somashekar	28-09-2021 & Rs.11,62,632/-	All the peace and parcel of the immovable Schedule Property No. 31-4-599-135, Katha No. 1161, Situated at KHB Linn Road, Block 02, Ward No-30, Channarayana Town, Ramnagara Taluk, Ramnagara District, Measuring East to West 9,000 mt (29.5 ft), North to South 13 mt (42.6 ft), Total extent 117 ss, mt (256 sq. ft) and Half built-up Area of 72.49 sq. mt (783 sq. ft), North to South 599 Road, South by : Gully, East by : Site No. 10, West by : Site No. 12, Measurement : East to West 9 mt, North to South 13 mt Under Loan Agreement-Cont-Mortgage of the property Situated at within the Sub-Registration District of Channarayana and Registration District of Channarayana.
36	Branch : Gundlupet L.No:SEGUNPT0237983 Borrower: Gunswamy Co - Borrower: Basavaraju Rathinamma Shivannachari	31-10-2021 & Rs.3,79,071/-	All that piece and parcel of the immovable Schedule Property No.150800201200100106, Property no-192, Situated yadunallipatla at Honakanapura Village, Cotekere Grama Panchayat, Gundlupete Taluk, Gundlupete Dist. North by : Road, South by : Site of Puttavaramma, East by : Site of Shivannachari, West by : Road, Measurement : measuring East to west 27.432 mtr (90 feet), North to South 15.24 mtr (50 mtr), Total Extent 418.06chmtr, House buildup area 185.80chmtr, District of Chamrajnagar Situated at within the Sub-Registration District of Gundlupete and Registration District of Chamrajnagar Together with all building and structures attached to the earth or permanently fastened to anything attached to earth, Both present and future and all easements/maanoal Rights annexed to the property.
37	Branch : H.D Kote L.No:SEHDKOT0214992 Borrower: Dayananda Co - Borrower: SHEELA	30-10-2021 & Rs.10,43,426/-	All the peace and parcel of the immovable Schedule Property Katha No.15222010100400184, Property no165, Situated at Alankahali village, Alankahali at grampanchayath, H.D.Kote taluk, North by : Road, South by : Land of Ar Mallikarjuna, East by : Site of S Mahadevappa, West by : House of Rathinamma W/o Nagarajachari, Measurement : measuring East to West 15.24 mtr (50 feet), North to South 2.574 mtr (8 Ft), Total extent 92.90 chmtr(3015 sqft), Situated at within the Sub-Registration District of H.D.KOTE and Registration District of MYSORE.
38	Branch : H.D Kote L.No:SEHDKOT020966 Borrower: PRASHANTHA Co - Borrower: Mahadevamma Parvathamma Vasantha	30-10-2021 & Rs.4,02,127/-	All the peace and parcel of the immovable Schedule property katha no.152220101005000267, Property no.692/B, Situated at Padukote village, Padukote kavala grampanchayath, H.D.Kote taluk, North by : Land of Umesh, South by : Land of Ramesh, East : BV, Road, West by : Land of Ramesh, Measurement : Measuring east to west 15.24 mtr(50 feet), north to south 30.48 mtr(100 feet), Total extent 464.51 chmtr(5000 sqft), situated at within the Sub-Registration District of H.D.Kote and Registration District of MYSORE.
39	Branch : Hunsur L.No:SEHHSUR0166838 Borrower: Raghu Co - Borrower: Manjutha Mohan K.R	30-10-2021 & Rs.4,25,445/-	All the peace and parcel of the immovable Schedule Property No.522201021370001, Grama Panchayath Pro.No.58, Situated at Kuduravathi Village, Bettahadurga Grama Panchayath, Peryavathu Taluk, Mysore Dist. North by : Road, South by : House of Udesha, East by : Vacant Site and Anaganavadi, West by : House of Kalgowda, Measurement : Measuring East to West 19 ft (5.79 mtr), North to South 28 ft (8.53 mtr), Total extent 345.76 chmtr (3720 Sq Ft), Situated at within the Sub-Registration District of Bettapura and Registration District of Mysore.
40	Branch : Kollegal L.No:SEKLGEL0213388 Borrower: CHELUVI Co - Borrower: MURUGA	30-10-2021 & Rs.9,25,934/-	All the peace and parcel of the immovable Schedule Property No-291, E Katha No.1508003020000000133, Situated at Chamrajnagar, Chamrajnagar grampanchayath, Kollegal Taluk, Chamrajnagar Dist. North by : Own Land, South by : Land of Channiah, East by : Road, West by : Land of Muruga, Measurement : Measuring East to West 15.24mtr(50 feet), North to South 22.13mtr(40 feet), Total Extent 15.80chmtr (2000sqft), Situated at within the Sub-Registration District of Hanur and Registration District of at CHAMRAJNAGAR.
41	Branch : Kollegal L.No:SEKLGEL0223218 Borrower: Almas taj Co - Borrower: Moula Bakash	30-10-2021 & Rs.7,00,010/-	All the peace and parcel of the immovable schedule property no.54-506-495,property Assessment no.358,Situated at, P.D.No.25-506-19, main road, Chamrajnagar taluk, Chamrajnagar Dist. North by : P.D.WO.54-506-498, South by : P.D.NO.54-506-487, East by : Private Property, West by : Road, Measurement : Measuring east to west 14.020682mtrs (46 feet) North to south 4.891618mtr(29feet) total extent 128.06377 chmtr(1400sqft), Situated at within the sub-registration District of Kollegala and registration District of Chamrajnagar
42	Branch : Mandya L.No:SENMJGD0190371 Borrower: BALLARIGOWDA Co - Borrower: PREMA	30-10-2021 & Rs.6,01,091/-	All the peace and parcel of the immovable schedule property No.521007021001553, Grama panchayath Property No.192, Situated at Kuduravathi Village, Kuduravathi Taluk, Kuduravathi Grama panchayath, Srirangapatna Taluk, North by : Site of M.H. Sasna, South by : Land of Ramachandran Nagar, East by : Site of Lakumma, West by : T.Kempgowda wadavalli, Measurement : Measuring east to west 11.19 mtr (36 feet), North to south 17.91 mtr (59 feet), Total extent 200.41 chmtr (2183 sq ft), Situated at within the Sub-Registration District of SRIRANGAPATNA and Registration District of MANDYA.
43	Branch : Mysore L.No:SEMYSOR02033781 Borrower: GIRISH Co - Borrower: NALINI	30-10-2021 & Rs.5,91,301/-	All the peace and parcel of the immovable Schedule Property Katha Site No.15210070070100623, Property no.B Block katha 15/71, Situated at Belagola village, Belagola grampanchayath, Srirangapatna Taluk, North by : Gali and House of Venkatesamma, South by : Road, East by : Gali and House of Subhash, West by : Vacant Property, Measurement : Measuring East to West 10.67 mtr(35 feet) and North to south 7.92 mtr(26 feet), total extent 84.54 chmtr(910 sqft), Situated at within the Sub-Registration District of Srirangapatna and Registration District of Mysore.
44	Branch : Mysore L.No:SEMYSOR02088816 Borrower: Ranganappa Co - Borrower: SUDHAKASHETHI Gopala Shetty	30-10-2021 & Rs.3,78,574/-	All the peace and parcel of the immovable schedule property katha no.152220050100120613 property no.805/486/1 situated at Hemmnargala village,Hemmnargala grampanchayath,Namankur taluk,measuring east to west 5.48640mtr (18feet)and north to south 11.27780mtr (37fts),total extent 61.8720666666sq.ft, North by : House of Mahadevappa Hirewadi, South by : Road, East by : House of Puttaswamy shetty, West by : House of Savithamma, Measurement : east to west 5.48640mtr north to south 11.27780mtr Situated at within the sub-registration district of Nanjanagoda and Registration district of mysore

Date : 03.12.2021

Authorized Officer
EQUITAS SMALL FINANCE BANK